

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District Judges -  
ORDERS - ISSUED.

ROC.NO.567/2021-B.SPL.

NOTIFICATION NO.519-B.SPL.

DATED:25.07.2021.

READ:

High Court's Notification No.519-B.Spl, dated 24.07.2021.

In partial modification of orders issued vide High Court's Notification read above, the High Court made the following order by cancelling the posting order of Smt.B.Gayathri:

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri K.Rama Srinivasa Rao, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act),Visakhapatnam, VICE Smt. Golla Sridevi, instead of Smt. B.Gayathri, Judge, Addl. Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.	Judge, Special Court for trial of disposal of Commercial Disputes Vijayawada.	Smt. Golla Sridevi.

2.	On relief, Smt. Golla Sridevi, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam (post kept vacant)	--	IV Addl. District and Sessions Judge, Visakhapatnam
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Sunkh  
25.07.21  
REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Prl. District and Sessions Judge, Krishna at Machilipatnam and Visakhapatnam.
9. The I Addl. District and Sessions Judge, Krishna at Machilipatnam and Visakhapatnam.
10. The District Treasury Officer, Machilipatnam and Visakhapatnam.
11. The Sub Treasury Officer, Nandigama, Krishna District.
12. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.